

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF WHITE HALL COMMERCIAL COMPANY LIMITED Corporate Identification Number: L51900MH1985PLC035669 Registered Office: O-402, 4th Floor, Plot No. 389, Palai Ratan House, Sankara Mattham Road, Kings Circle, Matunga, Mumbai - 400 019, Maharashtra, India Tel. No.: +91 22 22020876; Fax: NA; Email: whitehall@yahoo.com Website: www.whitehall.co.in					
Open Offer for acquisition of up to 64,740 fully paid-up existing shares of face value of Rs. 10/- each (“Equity Shares”), representing 26.00% (Twenty Six percent) of the existing Equity Share capital of White Hall Commercial Company Limited (The “Target Company”) in accordance with the extant Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (“Takeover Regulations”) (“Open Offer”). This Post Offer Advertisement is being issued by Corpwis Advisors Private Limited behalf of Rightful Consultancy Services LLP (“Acquirer”) in connection with the offer made by the Acquirer in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on Thursday, February 27, 2025 in the Financial Express, Jansatta and Mumbai Lakshadeep Newspapers.					
1	Name of the Target Company	:	White Hall Commercial Company Limited		
2	Name of the Acquirer(s) and PAC	:	Rightful Consultancy Services LLP (Acquirer)		
3	Name of the Manager to the Offer	:	Corpwis Advisors Private Limited		
4	Name of the Registrar to the Offer	:	Purva Sharegistry India Private Limited		
5	Offer Details	:			
	a. Date of Opening of the Offer	:	Monday, May 19, 2025		
	b. Date of Closure of the Offer	:	Friday, May 30, 2025		
6	Date of Payment of Consideration	:	Friday, June 13, 2025		
7	Details of Acquisition:				
Sl. No.	Particulars	Proposed in the Offer Document		Actual	
7.1	Offer Price	₹1.00		₹1.00	
7.2	Aggregate number of shares tendered	64,470		35,250	
7.3	Aggregate number of shares accepted	NA		35,250	
7.4	Size of Offer (Number of shares multiplied by offer price per share)	64,470		35,250	
7.5	Shareholding of the Acquirer before Agreements / Public Announcement (No & %)	Nil		1,80,160 (72.36%)	
7.6	Shares Acquired by way of Agreements				
	• Number	1,44,910		1,44,910	
	• % of Fully Diluted Equity Share Capital	58.20%		58.20%	
7.7	Shares Acquired by way of Open Offer				
	• Number	64,740		35,250	
	• % of Fully Diluted Equity Share Capital	26.00%		14.16%	
7.8	Shares Acquired after Detailed Public Announcement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	Nil		Nil	
	• % of the shares acquired	Nil		Nil	
7.9	Post offer shareholding of Acquirer				
	• Number	2,09,650		1,80,160	
	• % of Fully Diluted Equity Share Capital	84.20%		72.36%	
7.10	Pre & Post offer shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	39,350	Nil	39,350	68,740
	• % of Fully Diluted Equity Share Capital	15.80%	Nil	15.80%	27.60%
8	The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.				
9	A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.				

Issued by the Manager to the Offer on behalf of the Acquirers



Corpwis Advisors Private Limited

Address: G-07, Ground Floor,
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Investor Grievance Email: investors@corpwis.com;

SEBI Registration Number: INM000012962;

Validity: till 31.01.2028

Contact Person: Nikunj Kanodia